COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 736 of 2019 IN
DFR NO. 1584 OF 2019

Dated : 12th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Tamil Nadu Spinning Mills Association …Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Ors. …Respondent(s)

Counsel for the Appellant(s)	:	Mr. M. G. Ramachandran, Sr. Adv. Mr. Kumar Mihir
Counsel for the Respondent(s)	:	Mr. Guru Krishna Kumar, Sr. Adv. Mr. S. Vallinayagam

ORDER

List the matter on ***19.09.2019.*** Interim order, if any, shall continue till next date of hearing.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/mkj